

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB No.: (IB) 364 (ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017**

NAME OF THE COMPANY: M/s Vesuvius India Ltd. Vs. M/s Fenace Auto
Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner (s) : Mr. Mohinder Vig, Advocate

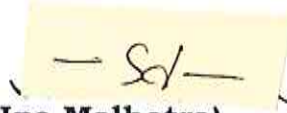
For the Respondent (s) : Mr. Ravinder Singh, Advocate

ORDER

Ld. Counsel for the Respondent submits that despite directions, copy of the petition has not been supplied to him.

Reply, if any, be filed before the next date of hearing.

To come for arguments on 24th October, 2017.


(Ina Malhotra)
Member (J)